

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH -
CHENNAI

(16)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI. S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

PETITION NUMBER	: CP/74/2016	
NAME OF THE APPLICANT	: PRODAPT INFRASTRUCTURE HOLDINGS PVT LTD	
UNDER SECTION	: 230	
S.No.	NAME (IN CAPITAL)	DESIGNATION
		SIGNATURE
		REPRESENTATION BY WHOM

M. K. RAMASAMY
G. V. MOHAN KUMAR

Counsel for Petitioner

[Signature]

ORDER

Counsel for petitioner present. The matter is adjourned for hearing submissions in respect of the observations made by the Regional Director. Put up on 30.11.2017.

[Signature]
S Vijayaraghavan
Member (Technical)

[Signature]
K Anantha Padmanabha Swamy
Member (Judicial)